

Tamil Nadu	4
Maharashtra	1
Uttar Pradesh	1

Three mills are still lying closed. The case of one of these mills is pending in Delhi High Court, and the Court has issued an interim injunction. The remaining two mills are expected to be started shortly.

(d) The National Textile Corporation have advanced loans totalling to Rs. 1.56 crores to these mills and further loan amounting to Rs. 1.27 crores are estimated to be advanced to them for working capital etc.

Implementation of Recommendations of Administrative Reforms Commission

391. SHRI M. KATHAMUTHU :
SHRI C. CHITTIBABU :

Will the Minister of HOME AFFAIRS (GRIH MANTRI) be pleased to state :

(a) whether the reports submitted by the Administrative Reforms Commission have since been examined by Government ;

(b) if so, the number and nature of recommendations accepted ;

(c) the number of recommendations still under consideration : and

(d) the steps, if any, taken to implement the recommendations which have already been accepted ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (GRIH MANTRALAYA AUR KARMIK VIBHAG MEN RAJYA MANTRI) (SHRI RAM NIWAS MIRDHA) : (a) to (c). Out of 20 reports, containing 578 recommendations, submitted by the Administrative Reforms Commission, decisions on most of the recommendations concerning the Centre in the following reports have been taken :

- (i) Problems of redress of citizens' grievances
- (ii) Machinery for planning (interim report)
- (iii) Machinery for planning (final report)
- (iv) Public sector undertakings
- (v) Finance, accounts and audit

(vi) Economic administration, and

(vii) Central direct taxes administration.

Decisions have also been taken on some of the recommendations contained in the following reports :—

(i) The Machinery of the Government of India and its procedures of work

(ii) Railways, and

(iii) State Administration.

These ten reports contain 331 recommendations out of which 230 concern the Centre and 51 concern the States. Out of the recommendations concerning the Centre, decisions have been taken on 206 out of which 184 have been accepted, with or without modification, or noted for being borne in mind at the appropriate stage or decided in part. The remaining recommendations in these and other reports are under examination.

(d) Under the existing directions, the Ministries/departments concerned with the recommendations of the ARC are required to implement quickly the decisions taken thereon. A watch is also kept on the pace of implementation of these decisions through periodical progress reports.

Slump in Woollen Hosiery Industry in Ludhiana

392. SHRI GADADHAR SAHA : Will the Minister of FOREIGN TRADE VIDESH VYAPAR MANTRI be pleased to state :

(a) whether the woollen hosiery industry in Ludhiana is passing through a slump due to the non-receipt of orders ;

(b) if so, the details thereof ;

(c) the reasons for non-receipt of orders ;

(d) whether Government propose to take immediate steps to increase the woollen hosiery export ; and

(e) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (VIDESH VYAPAR MANTRALAYA MEN UP-MANTRI) (SHRI A. C. GEORGE) :

(a) No, Sir.

(b) and (c). Do not arise.

(d) and (e). Government has already taken steps to increase the export of woollen